

(3) (1)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.23 OF 2005
ALLAHABAD THIS THE 19TH DAY OF JANUARY, 2005

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN
HON'BLE MR. S. C. CHAUBE, MEMBER-A

Sonveer Singh,
S/o Sri Ram, R/o C/o Sri P.C. Chaudhary,
House No.356/6, Shastri Nagar,
Central Park, Kanpur.

..... .Applicant

(By Advocate Shri A.P. Srivastava)

Versus

1. Union of India,
through General Manager,
N.C. Railways, Allahabad.
2. Asstt. Divisional, Signal and Telecom Engineer,
North Central Railway, Kanpur.

..... .Respondents

(By Advocate Shri A.K. Gaur)

O R D E R -

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

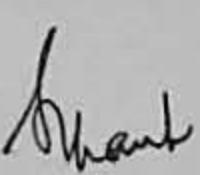
Though the Original Application has been instituted for issuance of a direction commanding the opposite parties to provide the seniority to the applicant in the ESM-III w.e.f. 19.03.1996 and also to promote the applicant in the grade of ESM-II, the fact is that against the punishment order dated 30.06.2004 the applicant has preferred an appeal which according to the learned counsel has not been decided.

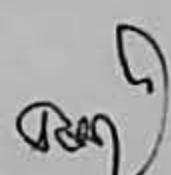
R.S.

(1) (2)

2. In the circumstances, therefore, we are of the view that it would met the ends of justice if the O.A. is finally disposed of with a direction to the respondent no.2 to consider and dispose of the applicant's appeal dated 12.07.2004 preferred against the order dated 30.06.2004 within a period of three months from the date of receipt of a copy of this order. It would also be open to the applicant to represent his case through a representation and in case, any such representation is filed, the same may also be considered and decided.

3. Accordingly, the O.A. is disposed of in terms of above direction. No Costs.


Member-A


Vice-Chairman

/ns/